

**THE GAUHATI HIGH COURT AT GUWAHATI**  
 (The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)  
 Notification No.HC.XXXVII-75 (Pt-I) / 2012/ 281 / R. Cell.Dated Guwahati the 27<sup>th</sup> April, 2018

In partial modification of earlier Notification No.HC.XXXVII-75(Pt-I)/2012/216/R.Cell dated 5.04.2018, the vacancy position in Grade-I of Nagaland Judicial Service stands corrected as follows:

B] NAGALAND		Sanctioned Strength	Working Strength		Existing Vacancy	Future vacancies
Grade	Mode of Recruitment					
I	Direct Recruitment	14	3	1	1 (one) due to retirement 1 (10%, due to elevation to the High Court, death or otherwise#)	
	Regular Promotion		9	1		
	LDCE		0			

## 10% of the Number of posts as mentioned in Schedule-F of Judicial Service Rules.

(M.K. Kalita)  
 Registrar (Vigilance)-cum-In-Charge, Recruitment Cell  
 Gauhati High Court, Guwahati

*[Handwritten Signature]*  
 27/4/2018